

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.1

Excise Appeal No. 301 of 2012

[Arising out of OIA-11&12/2012-AHD-I-CE/MM/COMMR-A-/AHD passed by Commissioner of Central Excise-AHMEDABAD-I]

M/s. Bharatbhai A Patel

Director, Dayana Poly Plast Pv
Plot No. 2601/A/1, Phase-Iv, Gidc Vatva,
Ahmedabad, Gujarat

.....Appellant

VERSUS

C.C.E.-Ahmedabad-I

C. Ex Bhavan,
Nr Panjrapole & Polytechnic, Ambavadi,
Ahmedabad, Gujarat-380015

.....Respondent

APPEARANCE:

None appeared for the Appellant

Shri. Rakesh Bhaskar, Authorized Representative for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
 HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING : 17.12.2019

DATE OF DECISION: 17.12.2019

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 300 of 2012.

**RAMESH NAIR
MEMBER (JUDICIAL)**

**RAJU
MEMBER (TECHNICAL)**